

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-2014
ANSWERED ON- 17/12/2025

CASHLESS TREATMENT SCHEME FOR ROAD ACCIDENT VICTIMS

2014. Shri Babubhai Jesangbhai Desai:
Shri Ratanjit Pratap Narain Singh:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the number of beneficiaries who have availed the cashless treatment scheme for road accident victims since its launch in May, 2025, State-wise;
- (b) the manner in which this scheme is being adopted and expanded by various States, including coordination with State Health and Transport Departments; and
- (c) the present status of ambulances, paramedical staff and Trauma Centres across national highways and whether the Ministry is upgrading infrastructure to ensure maximum coverage under the cashless “Golden Hour” scheme, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) To acclimatize field officials with the operative details of the Scheme and to achieve operational readiness of States / UTs, Pilot program of Cashless Treatment for Road Accident Victims Scheme was initiated in select States/UTs of Chandigarh, Assam, Punjab, Uttarakhand, Haryana and Puducherry. Since pilot implementation, 6,833 treatment requests have been raised under the Scheme, of which 5,480 victims have been found eligible and have received cashless treatment as per the Scheme provisions.

(b) Uniform adoption of the Cashless Treatment Scheme across all States and Union Territories has been ensured through a combination of standardized guidelines, a clear institutional framework, and integration of existing technological assets.

The Scheme was notified vide S.O. 2015(E) under the legal mandate of Section 162 of the Motor Vehicles Act, 1988, and comprehensive operational guidelines has been issued vide S.O. 2489(E). These guidelines clearly set out the process flow, treatment process flow, responsibilities of key agencies, and the Standard Operating Procedures to be followed by hospitals, police authorities and State Health agencies.

The State Road Safety Councils (SRSCs) function as nodal agencies within each State and Union Territory, and District Road Safety Committees (DRSCs) coordinate monitoring and implementation at the district level.

(c) Currently National Highways Authority of India (NHAI) has deployed over 1200 Ambulances and over 950 Patrolling vehicles across National Highways which have Emergency Medical Technician (EMT)/paramedic/Nurse provisioned in them. Training of the EMT/Paramedics is also being done through HLL lifecare Ltd. (CPSU). NHAI through HLL lifecare Ltd. has mapped over 5,000 health facilities along National Highways out of which over 1700 are trauma centers.
